

# Ashirbad Yojana

W&CD Department, Govt. of Odisha



En

-  
A  
+



Enter text for search

Login

## About Us

[About Us](#)

[Publications](#)

[Act & Rules](#)

Ashirbad scheme reinforces the commitment of the Government to bring positive development in the life of the specially cared children impacted by the COVID-19 pandemic. It aims for in-situ rehabilitation and continuation of their life in a similar family based non-institutional socio-cultural environment, wherever feasible and in the best interest of the child. It also ensures that caregivers and other kith and kins are encouraged to provide best of the care to these children.

## Beneficiaries

The scheme will cover Specially Cared Children who have faced difficulties on or after 1st April 2020 due to demise of:

- Both parents
- Single parent (including cases where in death of the other parent has occurred earlier)
- One parent who was the primary bread earner and the child continues to live with the remaining parent.

## Support under Ashirbad Yojana

A. In case of demise of both parents or single parent (death of other parent has already occurred earlier) who are placed in kith and kin care' by the order of CWC:

- Financial support: A sum of Rs.2,500/- per month towards maintenance, health and education of the child
- State Health Insurance Scheme under Biju Swasthya + Kalyan Yojana
- Beneficiary under National Food Security Act or State Food Security Scheme
- Free of cost education
- Higher education Under Green Passage Scheme
- Benefits of Pradhan Mantri Awas Yojana/Biju Pakka Ghara Yojana and other Govt. Schemes in Priority.
- Biju ShishuSurakshya Yojana & Juvenile Justice Fund
- Monitoring support: CWC, DCPU, Tahasildar and Police

**B. In case the child is placed in institutional care by the order of CWC:**

- Financial support: A sum of Rs.1,000/- per month
- State Health Insurance Scheme under Biju Swasthya Kalyan Yojana
- Free of cost education
- Higher education under Green Passage Scheme
- Biju ShishuSurakshya Yojana & Juvenile Justice Fund
- Monitoring support: CWC, DCPU, Tahasildar and Police

**C. In case the child continues living with the remaining parent::**

- Financial support: A sum of Rs.1,500/- per month 2 State Health Insurance Scheme
- State Health Insurance Scheme under Biju Swasthya Kalyan Yojana
- Free of cost education
- Widow pension Madhu Babu Pension Yojana
- Beneficiary( including the remaining parent) under National Food Security Act or State Food Security Scheme
- Biju ShishuSurakshya Yojana & Juvenile Justice Fund
- Monitoring support: CWC, DCPU, Tahasildar and Police

[Act & Rules](#) | [FAQ](#) | [Feedback](#)

Ashirbad Yojana © 2025, All Rights Reserved